

[Shri Dahyabhai V. Patel]

(1971-72) on Bharat Earth Movers Limited.

(b) A copy of the Minutes of the sittings of the Committee on Public Undertakings (1970-71 and 1971-72) relating to Second Report of Committee on Bharat Earth Movers Limited.

MESSAGE FROM THE LOK SABHA

THE ARMS (AMENDMENT) BILL, 1971.

SECRETARY : Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha :

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 2nd December, 1971, agreed without any amendment to the Arms (Amendment) Bill, 1971, which was passed by Rajya Sabha at its sitting held on the 17th November, 1971."

ANNOUNCEMENT RE GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 6TH DECEMBER, 1971

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT/संसदीय कार्य विभाग तथा नौवहन और परिवहन मन्त्रालय में राज्य मन्त्री (SHRI OM MEHTA) : Sir, I beg to announce that the Government business in this House for the next week will consist of :

(1) Consideration of Statutory Resolution seeking disapproval of the Visva Bharati (Amendment) Ordinance, 1971 and consideration and passing of the Visva Bharati (Amendment) Bill, 1971, as passed by the Lok Sabha.

(2) Consideration and passing of :

(i) The Commission of Inquiry (Amendment) Bill, 1971, as passed by Lok Sabha.

(ii) The Constitution (Twenty-fifth Amendment) Bill, 1971, as passed by Lok Sabha, to be taken up on

Tuesday, the 7th and Wednesday, the 8th December, 1971.

(iii) The Constitution (Twenty-sixth Amendment) Bill, 1971, as passed by Lok Sabha to be taken up on Thursday, the 9th December, 1971.

(3) Discussion under Rule 176 on the law and order situation in Punjab in the context of continued brutal atrocities and reprisals including planned extermination of political suspects by the Punjab police.

RE ASSURANCE OF THE GOVERNMENT TO DISCUSS THE ISSUE ON PRICE RISE

SHRI CHITTA BASU (West Bengal) : Sir, I think the hon. Minister should take a note that there was an assurance given in the House that there will be a discussion on price rise.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT/संसदीय कार्य विभाग तथा नौवहन और परिवहन मन्त्रालय में राज्य मन्त्री (SHRI OM METHA) : We stand by that assurance. But there are only four official days. How could we provide for that ?

SHRI CHITTA BASU : Time will be found ?

SHRI OM MEHTA : Certainly.

REFERENCE TO HUNGER-STRIKE IN FRONT OF SHRI KHADILKAR'S RESIDENCE

ALLEGED REPORT IN THE PRESS OF A MINISTER BEING IN COLLUSION WITH PAKISTANI SABOTEURS

DR. BHAI MAHAVIR (Delhi) : Sir, I wish to make a submission with your permission. Members have the privilege of referring on the floor of the House to certain important issues.

MR. DEPUTY CHAIRMAN : Why do you want to refer to that now ?

DR. BHAI MAHAVIR : I may only say that when you permit us to raise certain